

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd. and
EMAAR MGF Land Ltd.

...

Applicant/Petitioner

Order under Section 230-232

Order delivered on 10.11.2020

Coram:

SHRI B.S.V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. SN Mookherjee, Sr. Advocate with Mr. Dheeraj Nair,
Mr. Kumar Kislay and Mr. Angad Baxi, Advs.
For the Respondent : Mr. Shriya Raychaudhuri, Adv.
Mr. Sajan Poovayya, Sr. Adv. with Mr. Kunal Sinha,
Mr. Pratibhanu Khairola and Ms. Raksha Agrawal, Advs
for Respondent No.1
Dr. U.K. Chaudhary, Sr. Adv with Jayant Mehta,
Manisha Chaudhary, Mansumyer Singh, Aditya Bisht,
Pranay Chitale, Advs for Respondents No. 2,3,4,8-

ORDER

List this matter on 11.11.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Deepak Kumar
10.11.2020